

19

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 162/(MAH)/2017

CORAM:

Present:

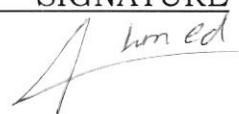
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018

NAME OF THE PARTIES: M/s. Southern Digital Screenz India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv.	
	Ahmed Churawala		
	Vidhi Jhawar :/b The Law Point for SEBI	Adv.	

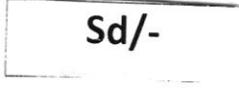
ORDER

CSP 162/230-232/NCLT/MB/MAH/2017

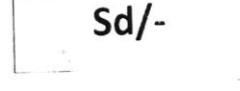
CSP 163/230-232/NCLT/MB/MAH/2017

CSP 164/230-232/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 8.3.2018.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)